## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.77/2016 RT NO.46/Chd/Pb/2017

PPG Asian Paints Pvt. Ltd.

...Petitioner

Versus.

Sewakunj Motors Pvt. Ltd.

...Respondent

Present: Mr. Sanjay Kumar, Advocate for petitioner. None for respondent.

Mr. Sanjay Kumar, Advocate has filed Power of Attorney with the Resolution of the petitioner-company. Learned counsel for petitioner seeks and permitted to withdraw the instant petition as the matter has been settled. The instant petition is dismissed as withdrawn.

(Justice R/P. Nagrath) Member(Judicial)

-sd/ - Jar Jishan (Deepa Krishan)

Member (Technical)

March 10, 2017